

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 9

C.P. (IB)/352(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 16.07.2024

NAME OF THE PARTIES: **IIFL HOME FINANCE LIMITED V/s**
BOMBAY ISLE DEVELOPERS PRIVATE
LIMITED

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Ms. Smita Durve, Advocate appeared for the Financial Creditor.
2. Mr. Ahmed Chunawala, Advocate appeared for the Corporate Debtor.
3. Learned Counsel for the Financial Creditor submits that reply was received yesterday night and that too could not be opened.
4. Corporate Debtor is directed to serve copy of reply in a readable format.
5. List this matter on **06.08.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)